In the National Company Law Tribunal, New Delhi Bench List of Creditors in the matter of Ajanta Offset and Pacakaging Ltd. Secured Financial Creditors

(Amount in Rs.)

	Name of Creditor	Identificat i on No.	Details of claim received		Details of claim admitted						Amount		Amount	
S No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount received by security interest	Amount covered by guarante e	Whether related party	Amount of continge nt claim	of any mutual dues, that may be set- off	Amount of claim not admitted	of claim under verificat ion	Remarks, if any
1	Canara Bank	NA	NA	33,77,21,683.00	33,77,21,683.00	NA	NA	NA	NA	NA	NA	0	NA	NA
2	Corporation Bank (Presently Union Bank of India)	NA	NA	48,69,72,863.00	48,69,72,863.00	NA	NA	NA	NA	NA	NA	0	NA	NA
3	State Bank of India	NA	NA	18,99,42,060.00	18,99,42,060.00	NA	NA	NA	NA	NA	NA	0	NA	NA
4	Export-import Bank of India	NA	NA	2,76,54,258.00	2,76,54,258.00	NA	NA	NA	NA	NA	NA	0	NA	NA
				1,04,22,90,864.00	1,04,22,90,864.00									